



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No. 390/2019 in  
OA No. 508/2018**

New Delhi, this the 29<sup>th</sup> day of February, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Dr. Krati Mehrotra,  
W/o Dr. Abhinav Dewan,  
R/o H. No. – 115, Pocket C-13, Sector-3,  
Rohini, New Delhi – 110085.

...Petitioner

(By Advocate: Mr. Saksham Mishra)

Versus

1. Sh. Sanjeev Kherwar,  
Govt. of NCT of Delhi,  
Ministry of Health, New Delhi,  
Through Secretary,  
9<sup>th</sup> Level, A –Wing, IP Extension,  
Delhi Secretariat, Delhi – 110002.
2. Dr. Puneeta Mahajan,  
Dr. Baba Saheb Ambedkar Hospital, Govt. of  
NCT of Delhi,  
Through its Medical Director,  
Sector – 5, Rohini, New Delhi – 110085.

...Respondents

(By Advocate: Mr. G. D. Chawla)

**O R D E R (ORAL)****Justice L. Narasimha Reddy, Chairman:-**

This Contempt Petition is filed alleging that the respondents did not implement the order dated 03.05.2019 passed in OA No. 508/2018.

2. Today, learned counsel for the respondents has placed before us a copy of the order dated 12.02.2020 in W.P. (C) No. 1278/2020 wherein the Hon'ble Delhi High Court has stayed the operation of the order in the OA.

3. In that view of the matter, we close the Contempt Petition, leaving it open for the petitioner to workout the remedies depending upon the outcome of the Writ Petition.

**(A.K. Bishnoi)  
Member (A)**

**(Justice L. Narasimha Reddy)  
Chairman**

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